

yield the minimum statutory surplus of 3%. They have also been urged to take steps like equity participation, provision of specific grants to meet the losses for supply of power to the agricultural sector, timely and periodical revision of tariff, improving the performance of generating stations, reducing T&D losses, etc. for improved financial health of the State Electricity Boards.

The consensus reached at the Power Ministers' Conferences included setting up of Regional Tariff Boards, to work out the charges to be recovered by each Utility from consumers within its territory, based on the cost of supply of power at the LT point and make recommendations to the State Governments, who will decide the cost power to be levied from each group of consumers. Besides, all State Governments have been addressed recently urging fixation of a minimum agricultural power tariff of 50 paise/Kwh. Further, Power Finance Corporation has entered into Operational and Financial Action Plans with a number of SEBs, as part of its institutional development programme, to transform SEBs into commercially viable units.

#### **Action Plan to Tackle Naxalite Menace**

\*158. SHRI CHITTA BASU:  
SHRI DHARMABHIK-  
SHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have recently formulated an action plan to tackle the naxalite menace; and

(b) if so, the board features thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b). A meeting was taken by the Home Minister recently in which the Chief Ministers of Andhra

Pradesh, Madhya Pradesh, Maharashtra, Bihar and Orissa took part. In the discussions that followed it was inter-alia agreed that the State Governments would prepare Action Plans incorporating maintenance of law and order and also development measures which are necessary to tackle the root cause of the Naxalite Problem.

Since the naxalite affected regions of Andhra Pradesh, Madhya Pradesh, Maharashtra and Orissa are contiguous, it was felt that steps should be taken to coordinate the anti-naxalite measures for these four States. Towards this end, follow up official level meetings of the four States have been held and decisions taken in regard to the coordination of police action and developmental and administrative measures.

#### **Adivasis Living in the Thick Forests**

\*157. SHRI ANANDA RATNA MAURYA: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have drawn up any programme to trace the Adivasis living in thick forests without any civic facilities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) and (c). Do not arise.

#### **Socio-Economic and Cultural Ethos of Tribals**

\*158. SHRI SUBASH CHANDRA NAYAK: Will the Minister of WELFARE be pleased to state the details of action taken/proposed to be taken by the Government to